

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 112/1999

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

Jet Airways (I) Ltd. & Anr. Complainants

Versus

Cochin International Airport Ltd. & Ors. ... Respondents

Appearances : Shri Sakesh Kumar, Advocate for the Complainants.

Shri Romy Chako, Advocate for Respondent No. 1.

Shri J.K. Sethi, Advocate for Respondent No. 2.

ORAL ORDER

18th January, 2010

Heard the learned counsel for the parties. In view of the order dated 14th July, 2009 passed by Supreme Court in Civil Appeal Nos. 6111 and 6112 of 2002, the present proceedings have become infructuous. They are accordingly disposed of.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 113/1999

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

**The Director General (Investigation
and Registration) [the DG (I&R)]**

.... Complainant

Versus

Cochin International Airport Ltd. & Ors.

... Respondents

Appearances : Dr. K.S. Yadav, ADG for the DG.

**Ms. Minal, Advocate as instructed by M/s. Gagrat
& Co., Advocates for the Informant.**

Shri Romy Chako, Advocate for Respondent No. 1.

Shri J.K. Sethi, Advocate for Respondent No. 2.

ORAL ORDER

18th January, 2010

Heard the learned counsel for the parties. In view of the order dated 14th July, 2009 passed by Supreme Court in Civil Appeal Nos. 6111 and 6112 of 2002 the present proceedings have become infructuous. They are accordingly disposed of.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

I.A. No. 21/2009

M.A. No. 21/2009

RTPE 11/2009

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

**Malibu Condominiums Residents' Welfare
Association**

.... Complainant

Versus

Malibu Estate Pvt. Ltd.

... Respondent

Appearances : **Shri A.N. Haksar, Senior Advocate with Shri R.
Sudhinder, Advocate for the Complainant.**

**Shri O.P. Dua, Senior Advocate with Ms. Deepti
Mishra and Ms. Priyadeep, Advocates for the
Respondent.**

ORAL ORDER

18th January, 2010

Heard the learned counsel for the parties. The order is reserved.

Written synopsis of arguments shall be filed within two weeks.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

C.A. 88/1994

C.A. 71/1994

C.A. 72/1994

C.A. 74/1994

C.A. 85/1994

C.A. 86/1994

C.A. 89/1994

C.A. 95/1994

C.A. 96/1994

C.A. 97/1994

C.A. 98/1994

C.A. 102/1994

C.A. 105/1994

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

B.R. Khurana Applicant in C.A. 88/1994
M.L. Sequeria Applicant in C.A. 71/1994
K.R. Sinha Applicant in C.A. 72/1994
N. Sulochana Applicant in C.A. 74/1994
Vira Mehta Applicant in C.A. 85/1994
S.K. Biswas Applicant in C.A. 86/1994
Rajesh Rao Applicant in C.A. 89/1994
Mariyamajim Applicant in C.A. 95/1994
D.K. Sati Applicant in C.A. 96/1994
Pitam Kaur Applicant in C.A. 97/1994
V.P. Rao Applicant in C.A. 98/1994
R.S. Sharma Applicant in C.A. 102/1994
Sri Kana Bose Applicant in C.A. 105/1994

- Versus -

R.C. Sood & Company

... Respondent

Appearances : None for the Applicants.

Ms. Priyadeep, Advocate for the Respondent.

ORAL ORDER

18th January, 2010

List these matters on **15th March, 2010.**

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 105/1990

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

Lohia Starllinger Ltd.

... Complainant

Versus

Zenith Computer Ltd.

... Respondent

Appearances : None for the Parties.

ORAL ORDER

18th January, 2010

None appears for the parties. List this matter on **19th March,**
2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

C.A. 193/1992

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

Rajneesh Khanna

.... Complainant

Versus

Dr. S.C. Chhabra & Anr.

... Respondents

Appearances : None for the Parties.

ORAL ORDER

18th January, 2010

None appears for the parties even on the second call. As noted in the order dated 15.07.2009, the matter is pending since 1992 and is one of the oldest cases before the Monopolies and Restrictive Trade Practices Commission (in short 'the Commission'). By the aforesaid order, the Commission noted that the parties were seeking adjournments on one pretext or the other. As noted above, none is present on behalf of the parties when the matter is called and has been passed over twice. That being so, the proceedings are dismissed for non-prosecution.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 03/1993

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

**The Director General (Investigation
and Registration) [the DG (I&R)]**

.... Complainant

Versus

Super Cassettes Industries

... Respondent

Appearances : Dr. K.S. Yadav, ADG for the DG.

**Shri O.P. Dua, Senior Advocate with Ms. Deepti
Mishra, Advocate for the Respondent.**

ORAL ORDER

18th January, 2010

Having heard the representative of the DG (I&R) and the learned counsel for the respondent, we find that on the admitted facts of the case, the information indicated in the Inlay Card was that it was version recording. That being so, *prima facie*, no case for enquiry is made out. Accordingly, the proceedings are closed. The Notice of Enquiry stands discharged.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 5/1995
UTPE 114/1994
UTPE 115/1994
UTPE 128/1994
UTPE 129/1994
UTPE 130/1994
UTPE 134/1994
UTPE 138/1994
UTPE 7/1995
UTPE 17/1995
UTPE 103/1997
UTPE 247/1996

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

M/s. Vivomed Pharmaceuticals Pvt. Ltd. Complainant in UTPE 5/95
Preston Engineering Company Delhi Pvt. Ltd. Complainant in UTPE 114/94
Sadhu Ram Chaudhary Complainant in UTPE 115/94
J.P. Gupta Complainant in UTPE 128/95
Suku Watches Complainant in UTPE 129/94
Kapoor Electronics Toys Complainant in UTPE 130/94
Dr. Ish Kumar Jawa Complainant in UTPE 134/94
Stal Wart Engineering Complainant in UTPE 138/94
Narendra Nathi Seth Complainant in UTPE 7/95
Umed Singh Complainant in UTPE 17/95
Navyug Corporation Complainant in UTPE 103/97
J.K. Industries Ltd. Complainant in UTPE 247/96
- Versus -	

Haryana State Industrial Development Corporation & Ors.

... Respondents

Appearances : Shri Naresh Kumar Malik, Representative of the Complainants.

None for the Respondents.

ORAL ORDER
18th January, 2010

List these matters on **19th March, 2010**.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 113/1992

C.A. 207/2007

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

Surya Scooter (P) Ltd.

... Complainant/Applicant

Versus

Greaves Cotton & Co.

... Respondent

Appearances : **Shri O.P. Dua, Senior Advocate with Ms. Deepti Mishra, Advocate for the Complainant/Applicant.**

None for the Respondent.

ORAL ORDER

18th January, 2010

List this matter on **29th January, 2010.**

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 09/2005

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

Tamil Nadu Pharmaceuticals
Distributors Assn.

.... Complainant

Versus

Tamil Nadu Chemists & Druggists
Association & Ors.

... Respondents

Appearances : Shri Sreekala G.K., Advocate for the Complainant.

Shri Vimal Dubey, Advocate as instructed by
M/s. A. Mariarputham & Co., Advocates for
Respondents Nos. 1 to 4.

ORAL ORDER

18th January, 2010

Heard the learned counsel for the parties. Though the matter was posted for the cross-examination of the complainant's witness, we find that the order dated 02.09.2005 disposing of the application under Section 12-A of the Monopolies and Restrictive Trade Practices Act, 1969 (in short 'the Act') virtually has decided the basic issues. We dispose of these proceedings making the said order absolute and binding on the parties. The proceedings are accordingly closed.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RUTPE 83/2005

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

**The Director General (Investigation
and Registration) [the DG (I&R)]** **Complainant**

Versus

Cement Manufacturers Association & Ors. ... **Respondents**

Appearances : **Shri V.K. Mehta, Advocate for the DG (I&R).**
Shri Senthil, Representative of the Informant.
Respondent No. 1 deleted.
Shri R.R. Kumar, Advocate for Respondent No. 2.
Ms. Sanjh N. Purohit, Advocate for Respondent No. 3.
Shri Hari Shankar with Shri Vikas Singh Jangra,
Advocates for Respondents Nos. 4 and 5.

ORAL ORDER

18th January, 2010

Heard the learned counsel for the DG (I&R). It appears that the respondent No. 2 alone has filed the response. The affidavit of evidence, if any, by respondent No. 2 shall be filed within six weeks. The affidavits of evidence of other respondents, if any, shall also be filed within that time.

List the matter on **18th March, 2010.**

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RUTPE

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

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Member

In the matter of :

.... Complainant

Versus

... Respondent

Appearances : Shri

ORAL ORDER
18th January, 2010

[Dr. Arijit Pasayat]
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COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RUTPE

CORAM

Dr. Justice Arijit Pasayat
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Shri Rahul Sarin
Member

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Member

In the matter of :

.... Complainant

Versus

... Respondent

Appearances : Shri

ORAL ORDER
18th January, 2010

[Dr. Arijit Pasayat]
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COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RUTPE

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In the matter of :

.... Complainant

Versus

... Respondent

Appearances : Shri

ORAL ORDER
18th January, 2010

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COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RUTPE

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Member

In the matter of :

.... Complainant

Versus

... Respondent

Appearances : Shri

ORAL ORDER
18th January, 2010

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COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RUTPE

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In the matter of :

... Complainant

Versus

... Respondent

Appearances : Shri

ORAL ORDER
18th January, 2010

[Dr. Arijit Pasayat]
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COMPETITION APPELLATE TRIBUNAL
NEW DELHI

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In the matter of :

.... Complainant

Versus

... Respondent

Appearances : Shri

ORAL ORDER
18th January, 2010

[Dr. Arijit Pasayat]
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COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RUTPE

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In the matter of :

.... Complainant

Versus

... Respondent

Appearances : Shri

ORAL ORDER
18th January, 2010

[Dr. Arijit Pasayat]
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COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RUTPE

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Member

In the matter of :

.... Complainant

Versus

... Respondent

Appearances : Shri

ORAL ORDER
18th January, 2010

[Dr. Arijit Pasayat]
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COMPETITION APPELLATE TRIBUNAL
NEW DELHI

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Member

In the matter of :

.... Complainant

Versus

... Respondent

Appearances : Shri

ORAL ORDER
18th January, 2010

[Dr. Arijit Pasayat]
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